

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD
CIRCUIT SITTING AT NAINITAL**

Dated: This the 05th day of **December** 2018.

PRESENT:

HON'BLE MR.RAKESH SAGAR JAIN, MEMBER –J

HON'BLE MR. MOHD. JAMSHED, MEMBER-A

M.A. No. 330/02498/2018

In

Original Application No. 330/971 of 2018

Ghanshyam, A/a 52 years

S/o Village-Maharajpur

Post - /Ragghupur, District – Varanasi.

.... . Applicant

By Adv: Shri N. P. Singh

Shri Neeraj Singh

V E R S U S

1. Union of India through Secretary, Department of Post, New Delhi.
2. Director Postal Services, Department of Posts, Post Master General, Kanpur Region, Kanpur – 208001.
3. Superintendent of Post Offices, Banda. U.P.
4. Assistant Superintendent of Post Offices, Banda U.P.
5. Servesh Kumar Mishra, Inquiry Officer, Assistant Superintendent of Post Offices, Banda U.P.
6. Vice Chancellor, Sampooranand Sanskrit Vishvidyalaya, Varanasi.

.Respondents

By Adv: Shri L. P. Tiwari

O R D E R

BY HON'BLE MR. Mohd. Jamshed, MEMBER – A

Heard Shri N. P. Singh, Advocate for the applicant and Shri L. P. Tiwari, Advocate for the respondents.

2. M.A. No. 330/02498/2018 (Withdrawal Application) has been filed by the applicant. Learned counsel for the applicant submits that he wants to withdraw the Original Application.

3. In view of the submission made by counsel for the applicant the O.A. has become infructuous. Accordingly, O.A. is dismissed as withdrawn with direction to the respondents to complete the enquiry expeditiously.

(MOHD. JAMSHED)
Member (A)

/Shashi/

(RAKESH SAGAR JAIN)
MEMBER – J